

AURANGABAD AND SECUNDERABAD
CANTONMENTS

1511. **Shri Telkikar:** Will the Minister of Defence be pleased to state:

(a) whether the Aurangabad and the Secunderabad military cantonments are two of those eighteen cantonments for which Excision Committees were set up to determine the boundaries of excisable areas;

(b) if so, whether reports in respect of these two cantonments have been received; and

(c) if so, when such civil areas as are redundant to the requirements of the army and which are separable, are going to be transferred to the State Government?

The Deputy Minister of Defence (Sardar Majithia): (a) No. Sir.

(b) and (c). Do not arise.

पेप्सू में खुदाई

१५१२. **श्री रघुनाथ सिंह:** क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि:

(क) क्या पेप्सू में कोई जमीन पुरातत्ववेत्ता खुदाई का कार्य कर रहा है;

(ख) यदि हां, तो उसे सरकार द्वारा क्या सहायता दी जा रही है; तथा

(ग) क्या उनके अन्वेषणों तथा खुदाई द्वारा भारतीय इतिहास पर कुछ प्रकाश पड़ा है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A German is understood to have carried out some excavation in PEPSU in 1951.

(b) No assistance was given by Government.

(c) Nothing remarkable, so far as is known to Government.

पंजीबद्ध हरिजन विस्थापित व्यक्त

१५१३. **श्री बी० जार० वर्मा:** क्या पुनर्वास मंत्री यह बतलाने की कृपा करेंगे कि:

(क) दिल्ली में पंजीबद्ध हरिजन विस्थापित व्यक्तियों की संख्या कितनी है;

(ख) उनमें घोबी कितने हैं;

(ग) ऐसे हरिजन विस्थापित व्यक्तियों की संख्या कितनी है जिन्हें मकान दे दिये गये हैं;

(घ) इन मकानों में से कितने घोबी विस्थापित व्यक्तियों को दिये गये हैं और वे कहाँ-कहाँ स्थित हैं; तथा

(ङ) क्या सरकार ऐसे घोबी विस्थापित व्यक्तियों की एक सूची सदन पटल पर रखेगी, जिन्हें मकान दिये गये हैं ?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (e). All displaced persons have been registered together and no separate record has been maintained in respect of displaced Harijans or any sub section of Harijans. In the allotment of houses also, no distinction has been made between Harijans and non-Harijans, though 882 tenements were exclusively built for and allotted to Harijans. Information regarding the total number of houses allotted to Harijans or washermen is not available and the time and labour involved in collecting this information will not be commensurate with the results achieved.

DEPARTMENT OF ZOOLOGICAL
SURVEY OF INDIA

1514. **Ch. Raghbir Singh:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that the Department of the Zoological Survey of India has, at present, no building of its own ?

(b) Is it a fact that part of the above Department is housed in Jabakusum House?

(c) If so, what is the rent paid for that portion?

(d) Is there any provision made the next year budget for a building for this Department?

(e) If so, what amount?

(f) Was this Department ever transferred to Banaras from Calcutta?

(g) If so, when and why?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). Yes Sir.

(c) Rs. 3,000 p.m.